

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR.

Respondent(s)

(list all the matters before registrar court on 11.07.2017 as per R/P dated 28.04.2017 and IA No.65256/2017-VACATING STAY)

WITH

SLP(C) No. 3495/2017 (XI)

SLP(C) No. 5073/2017 (XI)

SLP(C) No. 5469/2017 (XI)

SLP(C) No. 5471/2017 (XI)

SLP(C) No. 5473/2017 (XI)

SLP(C) No. 3499/2017 (XI)

SLP(C) No. 6413/2017 (XI)

SLP(C) No. 5476/2017 (XI)

SLP(C) No. 5470/2017 (XI)

SLP(C) No. 5472/2017 (XI)

SLP(C) No. 5468/2017 (XI)

SLP(C) No. 3498/2017 (XI)

SLP(C) No. 6928/2017 (XI)

(and IA No.80901/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 3497/2017 (XI)

SLP(C) No. 5074/2017 (XI)

Date : 29-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Arvind Kumar Yadav, Adv.

Mr. Ajit Sharma, AOR

For Respondent(s)

Mr. Rahul Sateeraja, Adv.

Ms. B. Vijayalakshmi Menon, AOR

Mr. Shailesh K. Kapoor, Adv.

Mr. Amit Singh, Adv.

Ms. Suruchi Thapar, Adv.

Mr. Merusagar Samantaray, AOR

Mr. Vidit Monga, Adv.

Mr. Vikas Upadhyay, AOR

Mr. Sharad Sharma, Adv.

Mr. Sarthak Sachdev, Adv.

Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 37524/2016,3495/2017,5073/2017,5469/2017,5473/2017
SLP(C) No. 3499/2017 ,6413/2017,5476/2017,5470/2017,5472/2017
AND 3498/2017

Respondent No.1 has already filed counter affidavit.

Respondent No.2 has been served but no one has entered
appearance.

SLP(C) No.5471/2017

Last and final opportunity is granted to respondent No.1
for filing counter affidavit within four weeks.

Respondent No.2 has been served but no one has entered
appearance.

SLP(C) No.6928/2017

Four weeks' time is granted to respondent No.1 for filing
counter affidavit.

Respondent No.2 has been served but no one has entered
appearance.

SLP(C) Nos.3497 and 5074/2017

Respondent Nos.1 and 2 have been served but no one has
entered appearance.

List again on 14.3.2018.

KAPIL MEHTA
Registrar
29.1.2018

rd